

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :04/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURTCODE-MENTION0404-AT11.00AM-11.05 AM**

**737-ADMISSION-COURTCODE-IMPLEMENTATION-AT11.05A.M.**

1	SEBI Appeal	128/2022	TRISHLA KOTHARI Vs. SEBI AND ORS.	Aadarsh Kothari
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Sub Matter : Misc. Application/0000218/2022

Sub Matter : Misc. Application/0000132/2022

Misc. Application	132/2022	Trishla Kothari - Exemption Application Vs. SEBI	Mr. Aadarsh Kothari, Advocate
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(Main Matter Number :SEBI Appeal/0000128/2022)

Misc. Application	218/2022	Trishla Kothari - Delay Application Vs. SEBI	Mr. Aadarsh Kothari, Advocate
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(Main Matter Number :SEBI Appeal/0000128/2022)

**686-MA HEARING-CODE-MARESTORATION-AT 11.07A.M.**

2	SEBI Appeal	29/2022	PRAVEEN KUMAR HASTIMAL SHAH Vs. SEBI	Dinesh Prakash Guchiya, Advocate
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Sub Matter(Disposed) : Misc. Application/0000051/2022

Sub Matter(Disposed) : Misc. Application/0000078/2022

Sub Matter : Misc. Application/0000241/2022

Misc. Application	241/2022	Praveenkumar Hastimal Shah- Restoration of Appeal Vs. SEBI	
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(Main Matter Number :SEBI Appeal/0000029/2022)

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CIVIL CAUSE LIST OF DATE :04/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
3	SEBI Appeal	87/2022	PRADEEP NATWARLAL DHANUKA Vs. SEBI	Dinesh Prakash Guchiya, Advocate High Court
	Sub Matter :	Misc. Application/0000074/2022		
	Sub Matter :	Misc. Application/0000075/2022		
	Sub Matter :	Misc. Application/0000242/2022		
	Misc. Application	242/2022	Pradeep Natvarlal Dhanuka -Restoration Application Vs. SEBI	Dinesh Prakash Guchiya, Advocate
(Main Matter Number :SEBI Appeal/0000087/2022)				
<b><u>104-ADMDISPOSAL-COURTCODE-GUIDELINES- AT 11.10A.M.</u></b>				
4	IRDA Appeal	3/2019	Hero Insurance Broking India Private Limited Vs. IRDAI	V. Dhond, Sr. Adv.i/b ShardulAmarchandMangald as Co Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	Sub Matter :	IRDA-MISCAPPLICATION/0000004/2019		
	IRDA-MISCAPPLICATION	4/2019	Hero Insurance Broking India Pvt. Ltd. Vs. IRDA	ANB Legal  K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000003/2019)				
	IRDA Appeal	1/2020	Maruti Insurance Broking Private Ltd. Vs. IRDAI	Kumar Desai,Adv. i/b ShardulAmarchandMangald as Co. Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	Sub Matter :	IRDA-MISCAPPLICATION/0000001/2020		
	IRDA-MISCAPPLICATION	1/2020	Maruti Insurance Broking Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co.  K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000001/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	IRDA Appeal	3/2020	Aditya Birla Insurance Brokers Limited Vs. IRDAI	Gaurav Joshi,Sr.Adv. i/b ShardulAmarchandMangaldas
	IRDA-MISCAPPLICATION	3/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co.  K. ASHAR AND CO.
	(Main Matter Number :IRDA Appeal/0000005/2020)			
	IRDA-MISCAPPLICATION	5/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDA	Prakash Shah and Associates K. ASHAR AND CO.
	(Main Matter Number :IRDA Appeal/0000006/2020)			
	IRDA Appeal	5/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co.  K. ASHAR AND CO.
	Sub Matter :	IRDA-MISAPPLICATION/0000003/2020		
	IRDA Appeal	6/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDAI	Prakash Shah Adv.,i/b Prakash Shah and Associates Mihir Mody,Adv. i/b K.Ashar and Co.
	Sub Matter :	IRDA-MISAPPLICATION/0000005/2020		

**266-ADMDISPOSAL-COURTCODE-SIPHONEDFUNDS-AT 11.12A.M.**

5	SEBI Appeal	240/2019	Anil Beniprasad Agrawal Vs. SEBI and Anr.	P.N.Modi,Sr.Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
-	SEBI Appeal	241/2019	Bharat Nanubhai Shiroya Vs. SEBI and Anr.	Vinay Chauhan,Adv. i/b Rohit Mangsule, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	242/2019	Annu Anil Agrawal Vs. SEBI and Anr.	Ravishekhar Pandey ,Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	243/2019	Amit Kumar Khemka Vs. SEBI and Anr.	Akash Singh,Adv. i/b Ashok Saraogi, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	244/2019	Chandrakala Purohit Vs. SEBI and Anr.	Deepak Dhane,Adv. i/b Corporate Pleaders K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	363/2019	Jugal Chandrakant Thacker Vs. SEBI	Ashok Bansal, CA  Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	395/2020	JUGAL C THACKER Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	396/2020	BHARAT SHIROYA Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	403/2020	ANNU ANIL AGARWAL Vs. SEBI	Lakhiani along with Adv. Yuvraj K. Singh
	SEBI Appeal	459/2020	Comfort Intech Ltd. Vs. SEBI	Mr. Ashok Bansal, FCA  Mr. Sumit Rai, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
-	SEBI Appeal	467/2020	COMFORT SECURITIES LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	481/2020	JJ FINCAP PVT LTD Vs. SEBI	Adv Rajesh Khandelwal
	SEBI Appeal	526/2020	ANIL BENIPRASAD AGRAWAL Vs. SEBI	Dhwani Shah- Attorney
Sub Matter :		Misc. Application/0000675/2021		
	SEBI Appeal	54/2021	Smt. Chandrakala Purohit Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Kevic Setalvad, Senior Advocate
Sub Matter(Disposed) :		Misc. Application/0000767/2021		
	SEBI Appeal	56/2021	Amit Khemka Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	181/2021	Vibhuti Multitrade Private Limited Vs. SEBI	Mr.Nikunj Kanodia, Advocate
Sub Matter :		Misc. Application/0000888/2021		
	SEBI Appeal	424/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	Desai and Diwanji
Sub Matter :		Misc. Application/0000602/2021		
	Misc. Application	602/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	DESAI AND DIWANJI

(Main Matter Number :SEBI Appeal/0000424/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	675/2021	Anil Beniprasad Agrawal Vs. SEBI	Vis Legis Law Practice  K. Ashar and Co. Desai and Diwanji
(Main Matter Number :SEBI Appeal/0000526/2020)				
	Misc. Application	888/2021	Vibhuti Multitrade Pvt. Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000181/2021)				
	Misc. Application	889/2021	SUVIDHA SECURITIES PRIVATE LIMITE-DELAY Vs. SEBI	Mr.Vikas Parasrampur, Director
(Main Matter Number :SEBI Appeal/0000611/2021)				
	SEBI Appeal	611/2021	SUVIDHA SECURITIES PRIVATE LIMITE Vs. SEBI	Mr.Vikas Parasrampur, Director
Sub Matter : Misc. Application/0000889/2021				

**64-ADM-DISPOSAL-FORFEITUREOFSHARES- AT 11.14 A.M.**

6	SEBI Appeal	451/2019	Parul Jitendra Shah and Others Vs. SEBI and Others	Jitendra T. Shah, Authorised Representative ELP-R1, MINDSPRIT LEGAL R-3
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**301-DISPOSAL-COURTCODE-DILIGENCEDISPARITY- AT 11.16 A.M.**

7	SEBI Appeal	90/2020	ICRA Limited Vs. SEBI	L and L Parners
	SEBI Appeal	103/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co.  i/b. K. Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	456/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co.  i/b. K. Ashar and Co.
	SEBI Appeal	556/2020	CARE Ratings Limited Vs. SEBI	i/b Joby Mathew and Associates i/b K. Ashar and Co.
	Misc. Application	473/2020	ICRA LIMITED Vs. SEBI	i/b Luthra and Luthra  i/b K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000523/2020)				
	SEBI Appeal	523/2020	ICRA LIMITED Vs. SEBI	L and L Partners
Sub Matter : Misc. Application/0000473/2020				
<b><u>407-DISPOSAL-COURTCODE-ISSUANCEOCD- AT 11.18 A.M.</u></b>				
8	SEBI Appeal	569/2020	Girishchandra M. Baluni Vs. SEBI	Mr. Rakesh Puri, Advocate  THE LAW POINT
Sub Matter : Misc. Application/0000165/2021				
	SEBI Appeal	139/2021	Neesa Technologies Ltd. Vs. SEBI	Mr. Garvit Khandelwal  THE LAW POINT
Sub Matter : Misc. Application/0000162/2021				
	Misc. Application	165/2021	Girishchandra M. Baluni Vs. SEBI	Mr. Rakesh Puri, Advocate
(Main Matter Number :SEBI Appeal/0000569/2020)				
	Misc. Application	162/2021	Neesa Technologies Ltd. Vs. SEBI	Mr. Garvit Khandelwal
(Main Matter Number :SEBI Appeal/0000139/2021)				

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	SEBI Appeal	197/2021	Manoj Singhal Vs. SEBI	Mr. Rakesh Puri, Advocate  The Law Point
	SEBI Appeal	397/2021	ARVIND JAGANNATH GUPTA Vs. SEBI	KUMAR PRASAD  Shri. UDAY BEDI, ADVOCATE
	SEBI Appeal	526/2021 ( /0000 )	YOGESH GEMAWAT Vs. SEBI	Mr.B.S.Chouhan Advocate
Sub Matter(Disposed) : Misc. Application/0000188/2021				
Sub Matter(Disposed) : Misc. Application/0000910/2021				

**19-ADM-DISPOSAL-INVOKEPLEDGE-AT 11.20A.M.**

9	Misc. Application	135/2021	Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS	Wadia Ghandy AND cO.
	SEBI Appeal	93/2021	Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS	Wadia Ghandy AND cO.  ELP- R-1,SHAH RAMAIYA-R-3
Sub Matter(Disposed) : SEBI Appeal/0000135/2021				

**379-ADM DISPOSAL-COURTCODE-FINELODR-AT 11.22 A.M.**

10	SEBI Appeal	136/2021	C and C Construction Ltd. Vs. BSE Ltd. and Anr.	Fortis India Law  MKA and Co.
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**466ADMDISPOSAL-COURT CODE-INSIDERTARA- AT 11.24 A.M.**

11	SEBI Appeal	536/2021 ( /0000 )	RAJEEV VASANT SHETH AND ORS. Vs. SEBI	ALMT Legal, Advocates And Solicitors
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>716-ADM-DISP-COURTCODE-OCTANTSCRIP- AT 11.26 A.M.</u></b>				
12	Misc. Application	140/2022	RAUSHAN JHA-DELAY Vs. SEBI	Mr. Vikas Bengani, Advocate
(Main Matter Number :SEBI Appeal/0000089/2022)				
	SEBI Appeal	89/2022	RAUSHAN KUMAR JHA Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000140/2022		